

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER :
PETITION NUMBER : CP/47/2017
NAME OF THE PETITIONER(S) : S. K. Ganesan
NAME OF THE RESPONDENT(S) : Lyton Power Systems Pvt Ltd & 2 Ors
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

①- Dr. K. S. Ravichandran, PCS
S. Manjula Devi, ADY
M. K. Preetha, ADY
for CSR & Co

For petitioners

[Signature]

② . M. Roshan Adv,
for Cibi Vishnu

for Respondents

[Signature]

ORDER

Counsels representing both the parties are present and submitted that a connected matter is pending before the NCLAT in relation to the orders passed by this Bench u/s 8 of the Arbitration and Reconciliation Act, 1996. The matter is adjourned at the request of both the counsels. Put up on 19.12.2017.

[Signature]
S Vijayaraghavan
Member (Technical)

[Signature]
K Anantha Padmanabha Swamy
Member (Judicial)